

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

CP No. 64/Chd/Hry/2023

IN THE MATTER OF

**Income Tax Officer Ward No. 1,
Panipat**

...

Appellant

Versus

The ROC & anr.

...

Respondents

Under Section: 252(3), CA 2013

Order delivered on 03.05.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 12.07.2024.

Sd/-

Court Officer